

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 4th October, 2024

No.HC.VII-08/2024/10147/A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the power conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Tallo Talang, newly recruited Officer in Grade-III of Arunachal Pradesh Judicial Service as Deputy Registrar, Itanagar Permanent Bench of the Gauhati High Court in his Grade Pay plus other allowances as admissible under the Rules with effect from the date he assumes charge of the said post vice Ms. Binken Segia released.

By Order,

Sd/- C B Gogoi

REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2024/ 10148 - 10157/A Dated 4th October, 2024.

Copy to:-

1. The Secretary (Justice)-cum-LR to the Government of Arunachal Pradesh, Itanagar for information and necessary action.
2. The Commissioner/Secretary (Law and Judicial), Government of Arunachal Pradesh, for information.
3. The Accountant General (Audit), Arunachal Pradesh, Itanagar.
4. The Registrar, Itanagar Permanent Bench, Yupia, Arunachal Pradesh. He is requested to inform the Officer accordingly.
5. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
6. Joint Registrar, Itanagar Permanent Bench, Yupia, Arunachal Pradesh
7. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
8. The Private Secretary to Hon'ble Mr./Mrs. Justice
_____, Gauhati High Court, Guwahati
9. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.) In-charge, Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

CR 4/10/2024

REGISTRAR (VIGILANCE)

GAUHATI HIGH COURT, GUWAHATI